

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/59(KB)2013
COMP.APPL/224(KB)2019,
COMP.APPL/173(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	ORNATE LIFE STYLE PVT. LTD. VS GILLANDERS PROPERTIES PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr.Ishaan Saha,Adv.] For the petitioner
Ms.Debaleena Ganguly,Adv.]

Mr.Reetobrata Mitra,Adv.] For the Respondent
Ms. Meenakshi Manot,Adv.]
Mr.Saubhik Chowdhury,Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. Heard Ld. Counsel for the petitioner.
3. List the matter for continuation of arguments on **15/07/2024** at 3 P.M.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**